

LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA
Saturday, 28th July 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12.04 P.M.

PUBLIC ACCOUNTS COMMITTEE

SEVENTEENTH REPORT

Shri V. B. Gandhi (Bombay City—North): I beg to present the Seventeenth Report of the Public Accounts Committee (1955-56) on the Appropriation Accounts (Railways) 1953-54, Vol. I—Report.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, with your permission, I would like to announce the Government business for this House for the week commencing from the 30th July, 1956.

Consideration of the States Reorganisation Bill will continue during the week according to the allocation of time agreed to for the Bill. In case the consideration and passing of the Bill are completed earlier than anticipated—which is not possible—the Government propose to bring forward the following two Bills as passed by

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the Rajya Sabha for consideration and passing by this House:

- (1) The River Boards Bill; and
- (2) The Inter-State Water Disputes Bill.

Shri Kamath: (Hoshangabad): Does that mean that the Constitution (Ninth Amendment) Bill will not immediately follow the States Reorganisation Bill even if it is completed later?

Shri Satya Narayan Sinha: After the Bihar and West Bengal (Transfer of Territories) Bill is passed by the House, the Constitution (Ninth Amendment) Bill will be taken up.

PAPERS LAID ON THE TABLE PROCEEDINGS, AND SYNOPSIS THEREOF, OF COMMITTEE 'B' ON SECOND FIVE YEAR PLAN

Shri Venkataswamy (Tanjore): I beg to lay on the Table a copy of the proceedings together with the synopsis of proceedings of Committee 'B' on the Second Five Year Plan (Industries, Minerals, Transport and Communications). [Placed in Library. See No. S-273/56]

STATES REORGANISATION BILL— contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Pandit G. B. Pant on the 28th July, 1956:

"That the Bill to provide for the reorganisation of the States of India and for matters connected therewith, as reported by the Joint Committee be taken into consideration".